

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 126 OF 2016 &  
IA NO. 282 OF 2016**

**Dated: 15<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Odisha Power Generation Corporation Ltd.**

**.....Appellant(s)**

**Vs.**

**Odisha Electricity Regulatory Commission & Ors.**

**.....Respondent(s)**

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.  
Mr. Sitiesh Mukherjee  
Mr. Gautam Chawla  
Mr. Deep Rao

Counsel for the Respondent(s) : Mr. Prashanto Sen,  
Mr. Rutwik Panda,  
Ms. Anshu Malik and  
Mr. Udayan Verma for R-1  
  
Mr. Raj Kumar Mehta,  
Ms. Himanshi Andley and  
Mr. Abhishek Upadhyay for R-2  
  
Mr. Arunav Patnaik and  
Mr. Shikhar Saha for R-3

**ORDER**

We have heard learned counsel for Respondent No. 1 and 3.  
List the matter for further hearing on **23.01.2017 at 2.30 p.m.**

**(I.J. Kapoor)**  
**Technical Member**  
mk/jp

**(Justice Ranjana P. Desai)**  
**Chairperson**